

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**CP(C) 180/133/17**  
**in**  
**Transfer Application No.48/2008**

Wednesday, this the 4<sup>th</sup> day of April, 2018

CORAM:

**Hon'ble Dr.K.B.Suresh, Judicial Member**  
**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

B.H.Sreela  
 Assistant Director (OL), Hindi Visesha Seva  
 Office of the Deputy General Manager (Marketing)  
 BSNL, CTO Building, Statue Junction  
 Thiruvananthapuram-695 033 ..... Petitioner

**(By Advocate – Mr.S Sujin)**

**V e r s u s**

P.T.Mathew  
 Chief General Manager, Telecommunications  
 Office of the Chief General Manager  
 Doorsanchar Bhawan, PMG Junction, BSNL  
 Kerala Circle, Thiruvananthapuram-33 ..... Respondent

**(By Advocate – Mr.Pradeep Krishna)**

This application having been heard on 4.4.2018, the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

*Per: **Dr.K.B.Suresh, Judicial Member***

Apparently learned counsel submits that the matter is now pending before the Apex Court. Therefore, with liberty, CP(C) is closed. Notices shall stand discharged. No costs.

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

**(DR.K.B.SURESH)**  
**JUDICIAL MEMBER**

**List of Annexures**

Annexure A-1 - True copy of the Order dated 4.7.1996 in O.A No.738/95.

Annexure A-2 - True copy of the Order dated 9.2.2012 in R.A.51/2011 in T.A No.48 of 2008

Annexure A-3 - True copy of the Order of the Hon'ble Supreme Court dated 27.3.2017 in SLP(C).No.8732/12.

Annexure A-4 - True copy of the Order dated 8.4.2010 in T.A No.48/09

Annexure R-1 - True copy of the said common order in the said review petition no.145/2018.

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